

## Information Note to the Press (Press Release No. 26 /2014)

For Immediate Release

### Telecom Regulatory Authority of India

New Delhi, the 12<sup>th</sup> May 2014: Telecom Regulatory Authority of India (TRAI) today released recommendations on 'Provisioning of INMARSAT / Satellite Phone services'.

2. The Department of Telecommunications (DoT) through its letter no. 800-87/2010-CS-I dated 13th December 2013 had requested recommendations of the TRAI on the appropriateness and feasibility of including Inmarsat Services 'under Unified License GMPCS Authorization' or 'Framing of another Authorization under the Unified License'.

3. Presently, the satellite phones are used in the country for land mobile communication by primarily defence and the paramilitary forces. There is an urgent need for setting up of a state-of-art gateway catered to the requirement of defence and security forces due to the retirement of some of the services by INMARSAT.

4. Keeping in view the security interests of the country and attendant urgency of the issue, the Authority has held consultation with the concerned stakeholders only.

5. Based on the inputs received from the stakeholders and its own analysis, the Authority has formulated its recommendations which have been released today. The Authority has recommended that

- (a) The DoT may authorise BSNL to establish Gateway immediately under '*sui generis*' category.
- (b) The DoT may consider the request of BSNL for waiver of entry fee, processing fee and PBG for such authorisation;
- (c) Licence fee @8% of AGR may be levied for such services

These recommendations are available on TRAI's website [www.trai.gov.in](http://www.trai.gov.in). For any clarification/information, Shri Sanjeev Banzal Advisor (Networks, Spectrum and Licensing) may be contacted at Tel. No.+91-11-23210481,Fax No. +91-11-23212014.

  
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Secretary